

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:2087
ANSWERED ON:16.03.2005
BILL FOR SMALL SCALE SECTOR
Rao Shri Sambasiva Rayapati

Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

- (a): whether the Government has prepared a comprehensive bill for the small scale sector and the new Government has made a number of additions to the proposed bill;
- (b): if so, the details thereof;
- (c): the time by when this bill is likely to be introduced; and
- (d): the benefits to accrue to the SSI sector after the passing of this Bill?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a)to(d): The Small and Medium Enterprises Development Bill, 2005 is under formulation and attempts are underway to introduce the Bill in Parliament during the on-going session. On being enacted, this is expected to benefit the small enterprises, including the SSI sector, by providing a legal framework for promoting the growth and development and enhancing the competitiveness of these enterprises, including reducing the rigours of the 'Inspector Raj'.